

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE
RAJYA SABHA
QUESTION NO 12.11.2010
ANSWERED ON

INSURANCE COVER FOR LIVESTOCKS FISHES AND BIRDS

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Shri Shantaram Naik

Will the Minister of COALCOALCOALCOALCOALAGRICULTURE be pleased to state :-

- (a) the schemes implemented by Government to provide insurance cover to the livestock, fishes and birds in the country;
- (b) salient features of each of the scheme;
- (c) whether any of these schemes in force in the State of Goa; and
- (d) if so, the details of the financial assistance given to the State, till date, under various schemes?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) & (b) The Government of India is implementing a centrally sponsored scheme 'Livestock Insurance' in 300 selected districts to provide insurance cover to farmers and cattle rearers having milch cows and buffaloes. Benefit of subsidy is restricted to two animals per household. The funds under the scheme are utilized for payment of premium subsidy, honorarium to veterinary practitioners and publicity campaign for creation of awareness. 50% of premium of insurance is paid by the beneficiary and the remaining amount is paid by the Government of India. Under Central Sector Plan Scheme 'Integrated Development of Small Ruminants & Rabbits' there is a provision of insurance cover of sheep and goat for which Rs. 12 crore has been earmarked for insurance. The scheme will be implemented by NABARD.

(c) The Livestock Insurance scheme and the Integrated Development of Small Ruminants & Rabbits are in force in the State of Goa.

(d) An amount of Rs. 19.00 lakh as grant-in-aid was sanctioned for 2010-11 under the Livestock Insurance scheme.